

BA.2228 OF 2020

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

WEDNESDAY, THE 08TH DAY OF APRIL, 2020 /19TH CHAITHRA, 1942

Bail Appl.No.2228 OF 2020

CRIME NO.58/2020 OF WADAKKANCHERY POLICE STATION, THRISSUR DISTRICT

APPLICANT/ACCUSED:

SAIDALAVI MUSLIYAR, AGED 49 YEARS,
S/O.MUHAMMED,
POOZHICKUNNATH HOUSE, KOPPAM,
VANDOOOTHARA, MANNEMKODU,
PATTAMBI, PALAKKAD.

BY ADVS.SRI.P.M.RAFIQ
SRI.REVIKRISHNAN
SRI.VIPIN NARAYAN
SRI.AJEESH K. SASI
SRI.V.C.SARATH
SMT.SRUTHY BHAT

RESPONDENT/COMPLAINANT:

STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682031.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 08.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time to get instructions

Post on 11.4.2020 for final hearing.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/8/4/2020